

रेलवे में बक्षसलख सिक्कों में भुगतान

१०६१ { श्री पद्मलाल बाकपाल :  
श्री र० चं० व्यास :  
श्री दीनबन्धु परमार :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या रेलवे मंत्रालय को यह मालूम है कि जब से नये सिक्के चले हैं तब से टिकट बाबुओं ने यह बहाना बनाकर कि छोटे पसों की रेजगारी नहीं है भोले-भाले यात्रियों को एक या दो नये पैसे कम देने की प्रयासि बना ली है ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) : जी नहीं । सिर्फ कुछ छुट-पुट घटनायें हुई हैं ।

**Woman's Corpee in Train**

1062. { Shri D. C. Sharma:  
Shri Ram Krishan Gupta:  
Shrimati Mafida Ahmed:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a box containing a woman's body was found in a third class compartment of the Amritsar-bound Calcutta Mail at Rajpura station on the 5th June, 1960;

(b) if so, whether the body has been identified;

(c) whether the alleged offender has been traced; and

(d) if so, the action taken against him?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) and (c). Not so far.

(d) Does not arise.

**Panniar Hydro-Electric Scheme**

1063. **Shri Narayanankutty Menon:** Will the Minister of Irrigation and Power be pleased to state:

(a) when the Panniar Hydro-Electric Scheme was sanctioned in Kerala State;

(b) when approval for implementation of the scheme was communicated to the Kerala Government;

(c) when did the Kerala Government submit purchase proposals for equipment for this project; and

(d) when sanction for placing orders for the equipment was issued?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Administrative sanction was accorded by the Government of Kerala on the 25th May, 1956.

(b) 10th July, 1956.

(c) Proposals were forwarded by the State Government from about the middle of 1959, part by part.

(d) Sanction for placing orders for generating sets and power transformers, under Yen Credit, was communicated on the 25th June, 1959.

Sanction for the purchase of Switchgear and remote control gear, under West German Credit, was communicated on the 20th April, 1960.

Sanction for other items of equipment will be accorded as and when specific proposals are received and scrutinized.

**Leakage of Railway Revenue**

1064. **Shri C. K. Bhattacharya:** Will the Minister of Railways be pleased to state:

(a) the loss incurred in 1959-60 through various sources of revenue leakage; and

(b) a list of such sources?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Loss attributable to ticketless travel is estimated at about Rs. 5 crores per annum.

It has not been possible to estimate loss incurred through other sources